

(c) the mechanism devised to ensure availability of the salt with requisite content of iodine?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUFRAY): (a) to (c). There have been instances where iodised salt samples drawn from the markets in various States and UTs were found not to contain the prescribed quantity of iodine. The States Governments and the U.Ts. Administrations take necessary action against the erring parties under the Prevention of Food Adulteration Act.

The Salt Commissioner is providing guidance and training in operation and quality control to the iodised salt manufacturers. Rejection of claims of subsidy, issue of show cause notices, suspension of permission to manufacture iodised salt are some of the measures adopted by the Salt Commissioner to improve the quality of iodised salt. The present strategy is to increase the availability of iodised salt in the market to persuade the iodised salt manufacturers to use better packing for retaining the level of iodisation for longer periods. Random samples are drawn from the market by the Salt Commissioner for analysis to study the quality of iodised salt available to the consumers.

[English]

Programme for Slum Dwellers

176. **SHRI JAI PRAKASH AGARWAL:** Will the Minister of URBAN DEVELOPMENT be pleased to state the long and short term measures Government propose to take to ameliorate the lot of slum dwellers in Delhi, particularly the ones who are evictees and are to be resettled?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): Under the scheme of 'Environmental Improvement of Urban Slums' facilities such as

drinking water, street light, 'pay and use' toilets and baths, paved pathways in streets, drainage and garbage bins are being provided in the slums in Delhi.

Whether jhuggis are removed for the clearance of project sites under encroachment, developed 'site and service' plots are given to the evictees.

Residents of the Katras in the walled city are considered for rehousing on being evicted from such Katras.

Construction of Bunds by Pakistan

177. **DR. A.K. PATEL:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Pakistan has constructed many bundhs on her side of the border in 1989;

(b) if so, how much Indian Territory is likely to be affected by flood waters in case of each of the Bundhs;

(c) the details of talks, if any held with Pakistan in this regard and Pakistan's response thereto; and

(d) the follow up action taken and the likely wayout, to meet the problem?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No new bunds are reported to have been constructed in 1989.

(b) to (d). Do not arise.

Allotment of Free/Concessional Govt. Accommodation

178. **DR. A.K. PATEL:** Will the Minister of URBAN DEVELOPMENT be pleased to state: